## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/662/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: HANDIMAN SERVICES LTD

NAME OF THE RESPONDENT(S)

: DAL MARKETING SOLUTIONS LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

REPRESENTATION BY WHOM

T. JAYA LA CEIMI MIS paul & Peud Jandson Scenned &

Parner

Coemeel for Opportional T. Jayalaklin

2. K. Pravad

Respondent

Admin in charge

- Dias

## **ORDER**

Counsel for petitioner present. Administrative Officer of the respondent company present and prayed for time to file counter and make submissions. Time is extended at request. Put up on 08.12.2017.

Member (Technical)

K Anantha Padmanabha Swamy Member (Judicial)